

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSEED ALAM KHAN) : (a) India supports UN Resolution 2832 (XXVI) of 1971 on the establishment off a Zone of Peace in the Indian Ocean. This resolution, inter alia, calls upon the Great Powers to eliminate from the Indian Ocean "all bases, military installations and logistical supply facilities, the disposition of nuclear weapons and weapons of mass destruction and any manifestation of Great Power military presence in the Indian Ocean conceived in the context of Great Power rivalry."

(b) No, Sir.

**Recommendations of Haldipur Committee
Re : Tribal Areas**

2530. SHRI GIRIDHARI GOMANGO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether his Ministry has examined the personnel policy recommended by the Haldipur Committee regarding the tribal areas;

(b) if so, the main recommendations in the reports and the recommendations adopted and communicated to the concerned Ministries and the States; and

(c) if not, the reasons for delay ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) Yes, Sir.

(b) The main recommendations in the Working Group report related to monetary and other compensations and incentives to be given to officers posted in the tribal areas. They also covered policy regarding recruitment, qualification, training and reservation. This report was taken as a basic policy paper for formulation of the Tribal Sub-Plan during the Fifth Plan. For implementation of the recommendations relating to monetary incentives, 7th Finance Commission awarded Central grants-in-aid to the States. These were made available to them during 1979-84. The 8th Finance Commission have also awarded Central assistance to the States which will

be made available to them from 1979-84 onwards.

(c) Does not arise.

**New Zealand's Policy to Bar Entry of
Foreign Nuclear Armed Vessels into
their Ports**

2531. SHRI DHARAMVIR SINGH TYAGI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware of the policy of the new Labour Government of New Zealand Barring the entry of foreign nuclear armed vessels into their ports; and

(b) whether Government propose to follow a similar course by not allowing the nuclear warships of foreign countries into the Indian ports ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : (a) The New Zealand Government's decision to bar the entry of foreign nuclear armed ships into its ports is similar to the Government of India's perceptions and policies in this regard.

(b) The Government of India does not permit warships of any nation, which are equipped with nuclear arms, to visit Indian ports.

**Conversion of SCs/STs Through Allurements
by Roman Catholic Church, West Bengal!**

2532. SHRI R.P. DAS : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the activities of the Roman Catholic Church based in Krishnagar, West Bengal;

(b) the landed properties it has acquired in the recent past and the total assets it holds now in Krishnagar;

(c) whether Government are aware that this Church has long been engaged in converting faith of some of the people of the Scheduled Caste and Scheduled Tribes through material allurements in the district of Nadia, West Bengal; and